

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

2. C.P.(IB)-3398(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.07.2021**

NAME OF THE PARTIES: Mrs. Rajshree Vora & Prachi Vora

V/s

Makwana Properties Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Umang Mehta, counsel appearing for the petitioner and Mr. Arvind Giriraj, counsel appearing for the respondent are present through virtual hearing.

Heard the argument of both sides and order is reserved.

Both parties are directed to submit their written submissions on Monday.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)